

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 3928
(TO BE ANSWERED ON 10.08.2016)

DATA ENTRY OPERATORS

3928. SHRI VIRENDER KASHYAP:

Will the PRIME MINISTER be pleased to state:

- (a) the number of persons engaged by the Ministries/Government controlled organisations as Data Entry Operators, Office Assistants and Consultants on contract basis and the number of retired persons and persons belonging to SC/ST categories out of them;
- (b) whether the Government has issued any instructions to the Ministries and Government controlled organisations to follow reservation policy while engaging persons on contract basis; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): Engagement of Data Entry Operators, Office Assistants and Consultants are regulated in terms of provisions of the General Financial Rules (GFR)-2005 and are done by the respective departments/ministries, as per their requirement from time to time. Details of engagement of such persons is not centrally maintained.

(b) & (c): Instructions contained in the OM No.27/4/67(II)-Estt.(SCT) dated 24th September, 1968 issued to all Ministries etc. provides that reservation is applicable to all temporary appointments made for 45 days or more.
